

SPECIAL BENCH ITEM NO. 119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 62/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	INDIAN TURPENTINE & ROSIN CO. LTD V/S IFCI LTD
UNDER SECTION	SEC. 252, SCHEDULE 8 OF IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Sandhya Kukreti proxy for Rakesh Kumar Singh Adv. : *For the Petitioner*
Sh. Om Prakash Misra, Adv. : *For the Respondent*

ORDER

Ld. Proxy counsel Ms. Sandhya Kukreti on behalf of Sh. Rakesh Kumar Singh present for the petitioner and Ld. Counsel for the respondent present.

Ld. Proxy counsel states that the Ld. arguing counsel could not appear today due to some personal difficulty, therefore, seeks a short accommodation.

Let the matter be adjourned to 12th April, 2023 before Regular Bench for arguments.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*